

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 624/2017

BANK OF BARODA

Appellant(s)

VERSUS

BALJIT SINGH

Respondent(s)

Date : 10-10-2017 This appeal was called on for hearing today.

For Appellant(s)

K. Krishna Kumar, AOR
Vikas Singh Jangra, AOR

For Respondent(s)

Mr. Rajat Sharma, Adv.
Subhasish Bhowmick, AOR
Rajesh Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Statement of case has not been filed by any of the parties. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar